

No.HCE. 449/2014

High Court of Karnataka,  
Bengaluru,  
Dated: 11<sup>th</sup> March 2020

**CIRCULAR**

All the officers / officials working at the High Court of Karnataka, Principal Bench, Bengaluru and Benches at Dharwad and Kalaburagi are hereby exempted from marking biometric attendance to avoid the potential spread of Corona Virus (COVID-19), until further orders.

Further, the officers/officials are directed to mark their attendance punctually in the attendance registers maintained in their respective branches, as per the prevailing Memos/Circulars.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(RAJENDRA BADAMIKAR)  
Registrar General